

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 4167
TO BE ANSWERED ON 28.03.2017

Construction Waste

4167: SHRI MANOJ TIWARI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has marked dumping sites for construction waste;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether any alternative method has been developed by the Government for disposal of the construction waste and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

- (a) to (c) Dumping sites for construction waste have not been listed in Construction and Demolition Waste Management Rules, 2016. However, the Rules specify the criteria for site selection for storage and processing / recycling facilities for construction and demolition waste. The Rules also vest the responsibility with the concerned department in the State Government dealing with land for providing suitable sites for setting up of the storage, processing and recycling facilities for construction and demolition waste and handover the sites to the concerned local authority for development.
